GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 361 TO BE ANSWERED ON THE 29TH MARCH, 2022

NATIONAL PROGRAMME FOR ORGANIC PRODUCTION

*361. DR. SUJAY RADHAKRISHNA VIKHE PATIL: DR. KRISHNA PAL SINGH YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the aims and objectives of National Programme for Organic Production (NPOP);

(b) the details of States in which the above programme is being implemented, with a particular reference to Maharashtra, West Bengal and Madhya Pradesh;

(c) the manner by which Indian organic standards (Jaivik Bharat) can be compared with US and EU; and

(d) the efforts being made by the Government to bring down cost of organic products, such as incentivizing for increasing yield per acre, storage and warehousing to protect from exposing to chemicals, etc.?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 361 FOR 29.03.2022 REGARDING "NATIONAL PROGRAMME FOR ORGANIC PRODUCTION".

(a): The aims of the National Programme for Organic Production (NPOP), interalia include the following:

- i. To provide the means of evaluation of certification programme for organic agriculture and products (including wild harvest, aquaculture, livestock products) as per the approved criteria.
- ii. To accredit certification programmes of Certification Bodies seeking accreditation under this programme.
- iii. To facilitate certification of organic products in conformity with the National Standard for Organic Production (NSOP).
- iv. To facilitate certification of organic products in conformity with the importing countries organic standards as per equivalence agreement between the two countries or as per importing country requirements.
- v. To encourage the development of organic farming and organic processing.

The scope of NPOP shall, inter-alia, include the following:

- i. Policies for development and certification of organic products as notified by the Department of Commerce from time to time.
- ii. National standards for organic products and processes.
- iii. Accreditation of certification programmes to be operated by Certification Bodies.
- iv. Certification of organic products.

(b): The details of State-wise cultivable area certified under NPOP during 2020-21 including Maharashtra, West Bengal & Madhya Pradesh are at **Annexure -1**.

(c): As per the Directorate General of Foreign Trade (DGFT) Notification, a product certified under NPOP is eligible for export as organic. The European Commission granted equivalency to NPOP for unprocessed plant products for export to European Union (EU).

(d): Government has been implementing Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for promotion of organic farming through cluster/FPO in the country since 2015-16. Both the schemes stress on end to end support to organic farmers i.e. from production to processing, certification and marketing and post harvest management support including processing which helps to bring down cost of organic products.

Under PKVY farmers are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Whereas, financial assistance of Rs 20 lakh/ cluster of 1000 ha for 3 years is provided for value addition and infrastructure creation.

Under MOVCDNER a sum of Rs. 46,575/ha for 3years are provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Whereas need based assistance is provided for post harvest infrastructure and value addition up to maximum limit of Rs 600 lakh for integrated processing unit, Rs 37.50 lakh for integrated pack house, Rs 18.75 lakh each for refrigerated vehicle and cold store components, Rs 10.0 lakh for collection, aggregation, grading and custom hiring center and Rs 6.0 lakh for four wheeler/transportation.

Annexure-I

S.		
No.	State Name	Area (in ha)
1	Madhya Pradesh	1020017.98
2	Maharashtra	371722.62
3	Rajasthan	298686.29
4	Gujarat	147866.41
5	Karnataka	95050.08
6	Odisha	92694.81
7	Sikkim	75729.66
8	Uttarakhand	74826.4
9	Uttar Pradesh	67442.61
10	Jharkhand	53261.7
11	Kerala	45070.38
12	Meghalaya	38376.39
13	Andhra Pradesh	36801.36
14	Tamil Nadu	31629.06
15	Jammu & Kashmir	30619.82
16	Bihar	29902.54
17	Chhattisgarh	23209.52
18	Assam	18470.84
19	Nagaland	14790.38
20	Arunachal Pradesh	13114.12
21	Mizoram	13038.89
22	Manipur	12724.92
23	Goa	12632.32
24	Himachal Pradesh	11854
25	Telangana	6865.56
26	Tripura	6521.31
27	West Bengal	6302.61
28	Haryana	4903.06
29	Punjab	2021.5
30	Lakshadweep	895.51
31	LADAKH	817.85
32	Pondicherry	23.65
33	New Delhi	5.17
Total 2657889.3		

State-wise cultivable area under NPOP for the Year 2020-21

Source: APEDA